

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA(CAA)/49(CHE)/2023
PETITION NUMBER : CP(CAA)/11(CHE)/2024
NAME OF THE PETITIONER(S) : Medsmart Logistics pvt Ltd and Other
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Present: Ld. Counsel Ms. Swetha Subramanian the Applicant.

Shri. B Palani along with Counsel Ms. Sreekumari for OL.

Ld. Counsel Ms. Nandini Agarwal for RD.

RD report is available on record where no substantial objection has been raised.

OL report received with certain observations.

Applicant is directed to file response and serve copy on OL.

Till date, no report received from the Income Tax Department.

List the application for hearing on **13.06.2024**.

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(SANJIV JAIN)
MEMBER (JUDICIAL)